Annexure III

Name of CD: <u>Jasmine Buildmart Private Limited</u>, Date of Commencement of CIRP: <u>05-03-2024</u>; Order Received on 09-03-2024, List of Creditors as on <u>21-05-2025</u>

<u>List of Unsecured FCs (other than financial creditors belonging to any class of creditors)</u>

Name of Creditor

Details of Claim Received | Details of Claim Admitted | Amount of Claim Amount of Claim Nature of Amount | Amount of Claim not under Claim of Claim Nature of Contingent | Claim not under Cl S. No. Amount of Claim % of Voting Share in CoC Amount of Claim Admitted Date of Receipt Nature of Claim Amount Covered by Contingent Claim any mutual Debt Due, claim not admitted under verification related party? Gurantee that may be set-off Samman Capital Ltd. (formerly known as Indiabulls Housing Finance Limited) 23/03/24 2,10,52,380.63 2,10,52,380.63 0.36% 1,80,42,349.00 0.00% 1,80,42,349.00 Krrish Shalimar Projects Pvt Ltd 28/05/24 Unsecured Yes Prem Brothers Infrastructure LLP 03/05/24 Unsecured Col.Rajiv Atri, Maj Rahil Atri & 07/06/24 Mrs. Ritu Atri 1,65,00,000 1,65,00,000 Unsecured Vishwajit Singh Jakhar & Munesh Jakhar TOTAL 30/01/25

8,55,76,293.63

6,75,33,944.63

1,80,42,349.00